

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

I.A. NOS. 110903, 110904, 110905 & 110906/2025 IN C.A.976-977/2025

UTTAR PRADESH PUBLIC SERVICE COMMISSION & ANR.

APPELLANT(S)

VERSUS

SHIVAM SINGH & ORS.

RESPONDENT(S)

IA No. 110905/2025 - APPROPRIATE ORDERS/DIRECTIONS, IA No.
110904/2025 - CLARIFICATION/DIRECTION, IA No. 110906/2025 -
EXEMPTION FROM FILING O.T., IA No. 110903/2025 - INTERVENTION
APPLICATION

Date : 13-10-2025 This matter was called on for hearing today.

CORAM : HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE K. VINOD CHANDRAN

For Appellant(s) : Ms. Aishwarya Bhati, A.S.G.
Mr. P.K.S. Baghel, Sr. Adv.
Mr. Abhishek Kumar Singh, AOR
Mr. Abhinav Jaganathan, Adv.
Ms. Pallavi Singh, Adv.
Ms. Mehek Sandhu, Adv.
Ms. Anamika Yadav, Adv.

For Respondent(s) : Ms. Pragya Parijat Singh, AOR
Mr. Lakshay Saini, Adv.
Ms. Jayita Verma, Adv.
Ms. Shriya Verma, Adv.

Mr. Adarsh Upadhyay, AOR
Ms. Pallavi Kumari, Adv.
Mr. Shashank Pachauri, Adv.
Mr. Manish Kumar, Adv.

Ms. Preetika Dwivedi, AOR
Mr. Abhisek Mohanty, Adv.

Mr. Kavin Gulati, Sr. Adv.
Mr. Avi Tandon, Adv.
Ms. Meghna Tandon, AOR
Mr. Mohith S Kumar, Adv.
Mr. Dushyant Sharma, Adv.
Mr. Ami Tandon, Adv.

UPON hearing the counsel, the Court made the following
O R D E R

List in the week commencing 27.10.2025.

(NARENDRA PRASAD)
DEPUTY REGISTRAR

(ANJU KAPOOR)
ASSISTANT REGISTRAR